

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34188/2019

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ROOKANA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150902/2019-CONDONATION OF DELAY
IN FILING and IA No.150904/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.150905/2019-EXEMPTION FROM FILING
O.T.)

Date : 25-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gopal Singh Chauhan, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashwin Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service/track report in respect of the sole
respondent.

List again on 9.1.2020.

ANIL LAXMAN PANSARE
Registrar